Commercial Court (District Level) Nava Raipur (C.G.)

Statement for the Month of November, 2023

S.No.	Nature of Cases	Opening Balance	Instt. During the Month	Disposal During the Month	Closing Balance
1	Civil Suits	17	1	0	18
2	Arbitration	37	9	4	42
3	Execution	38	2	1	39
3	Misc. Cases	2	0	0	2
4		1 0	0	0	0
5	Misc. Appeal	94	12	5	101
	Total	34		<u> </u>	N= 16/2022 Union of

Note:- ARB. MJC No. 12/2022 Univas Sleepers Pvt. Ltd. Vs. Union of India And ARB. MJC No. 16/2022 Union of India Vs Univabs Sleepers Pvt. Ltd. restored vide order dated 28.11.2023 has been included in Institution.

Jaicago Garg
Judge

Prommercial Court (Dist. Level)
Hava Raipur, Arti Hapar, Dist. Raipur (C.G.)
02/12/23

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SCHEDULE Format for Statistical data for the month of 11/2023 (See Rule 3)

S.No.		pending (on the 1st	instituted (during the	Total cases pending in the court (on the last day of the month as per column 3)	disposed(during	Average no. of days taken to decide the case
1	Judge, Commercial Court (Dist. Level) Nava Raipur(C.G.)	94	12	101	5	261

Jackson Joseph Judge

Q-Commercial Court (Distr. Level)

Nava Rappur, Artal Hagar, Distr. Ralpur (C.G.)

02/112/23

[See Rule 3(2)]

Form 1 List of cases e-filed during the month November, 2023

Sr. No.	Court	District Case No.		Petitioner Name Vs. Respondent Name		Advocate Mobile Number	Advocate E- Mail. Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	-NIL-	_	-	-	-	-	

Jaiciaco Galai Judge Ocommercial Coun (Dish, Lavei) Nava Reipur, And Hagas, Dish, Raipur (C.G.) 92/12/23

Page 1

[See Rule 3(2)]

		Lis	st of cases in which e	Form 2 -Payment of Court fees was made during the mo	onth November 2023		
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	CS B/8/2023	Achala Mishra Vs Adarsh Law House Publication	Mr. Vivek Chopda, Mr. Subham Pandey	03.11.2023	29.10.2023
2	<u>-"-</u>	_n_	Arbi. MJC/50/2023	Sumitali Engineering Products Pvt. Ltd. Vs South Eastern Coalfields Limited	Shri Nikhil Parakh, Shri Avnish Singh	04.11.2023	25.10.2023
3	_11_	_ t1_	Exec.26/2023	M/s Rotycan Turbotech Pvt. Ltd. Vs M/s. Ghankun Steel Pvt. Ltd.	Mr. Rishabh Garg,	09.11.2023	04.11.2023
4	_11	_"-	Arbi. MJC/51/2023	Santosh Kumar Agrawal Vs M/s Shriram Finance Ltd. and Anr.	Mr. Rishabh Garg,	09.11.2023	06.11.2023
5	_"-	_"_	Arbi. MJC/52/2023	Santosh Kumar Agrawal Vs M/s Shriram Finance Ltd. and Anr.	Mr. Rishabh Garg,	09.11.2023	06.11.2023
6	-7-	_11	Arbi. MJC/53/2023	Santosh Kumar Agrawal Vs M/s Shriram Finance Ltd. and Anr.	Mr. Rishabh Garg,	09.11.2023	06.11.2023
7	_n_	-11-	Arbi. MJC/54/2023	Santosh Kumar Agrawal Vs M/s Shriram Finance Ltd. and Anr.	Mr. Rishabh Garg,	09.11.2023	06.11.2023
8	""	_17_	Arbi. MJC/55/2023	Santosh Kumar Agrawal Vs M/s Shriram Finance Ltd. and Anr.	Mr. Rishabh Garg,	09.11.2023	06.11.2023
9	_n_	, H	Exec. 27/2023	Gympac Ventures Private Limited Vs M/s Evolve Fitness	Mr. Shreyansh Mehta,	24.11.2023	09.11.2023
10	_===	_"_	Arbi.MJC/56/2023	M/s Patil Construction and Infrastructure Ltd. Vs Union of India and Ors.	Mr. Harshad Vyas	25.11.2023	09.11.2023

Commercial Count (District Line)
Hava Raput And Hagar, Districtance (C.2.)

21223



[See Rule 3(2)]

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				Form 3								
	List of cases in which Electronic Service of Process has taken place during the month November, 2023											
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process					
140.				(5)	(6)	(7)	(8)					
(1)	(2)	(3)	(4)	(5)								
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	-	-	_	-	-					

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D Commercial Court (Distr. Level)
Nava Raben, Atal Mogar, Distr.-Raipur (C.G.)
02/12/23

[See Rule 3(2)]

		e de la compte de la constante	Form 4								
	List of total no. of cases randomly allocated during the month November 2023										
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Court (No. of cases randomly allocated					
(1)	(2)	(3)	(4)	(5)	(6)	(7)					
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Commercial Court (District Level)	_	-NIL-	2					

Commercial Court (Distr. Le vei)
Nava Respur, Atal Ragar, Distr. Raipur (C.G.)
02/12/23

Form 5
List of cases in which Case Management Hearing was held during the month November, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	-NIL-	-	•	>-	-

Jest Ger Juag Poemmerelal Court (Distt. Level) Kava Ralpur, Atri Ragar, Distt.-Ralpur (C.G. Form 6

			Contested comm	nercial cases di	isposed during	the month	November,	2023		,		
Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre - Institution Mediation did not take place (Yes/No)	Date of Decision	Date of Disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
Judge, Commercia I Court (District Level) Nava Raipur (C.G.)	Raipur	Arbi.MJC 26/2023	The Superintending Fingineer, National Highway Circle, PWD, Government of Chhatisgarh Vs ECI- Keystone (JV)	M1. Rishabb Garg	27.05.2023	-	01.11.2023	01.11,2023	Contested	-	-	u/s 34,Arbi. & Con. Act,1996
"	-"-	Arbi.MJC 45/2023	Shreejitkrupa Project Limited Vs Raipur Development Authority	Mr. Abhinav Kardekar	08-09-2023		02-11-2023	02-11-2023	Uncontested	-		u/s 9,Arbi. & Con. Act,1996
	.11_	Arbi.MJC	m/s orissa concrete Vs Unio	n Mr. Rishabh	10-02-2022	: \ -	03-11-2023	03-11-2023	Contested	_	_	u/s 34,Arbi. &

13-03-2023

10-04-2023

Garg

Mr. Rakesh

Mr. Anituddh

Bhattacharya

Shukla

."-

""

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MJC/4/2022 of India

Exec. 9/2023

Arbi.MJC

12/2023

_"-

Union of India-SEC

Concrete and Allied

Industries Limited

Railways Vs M/s. Orissa

M/s. Raasi Refractories

Authority of India Limited

Limited Vs M/s Steel

03-11-2023 | 03-11-2023 | Uncontested

22-11-2023 | 22-11-2023 | Contested

Jaideep Garg Judge
Commercial Court (Distr. Level)
Hava Raipur, Atri Hager, Distr. Raipur (C.G.)
02/12/23

Con. Act, 1996

U/s. 36,

Arbi.& Con.

Act,1996

u/s 9,Arbi. &

Con. Act,1996

Mediation Data on Monthly Basis

"Form 6 (i): Mediation Data on Monthly Basis

[See rule 10(2)]

List of cases received for Pre-Instituion Mediation and Settlement during the month November 2023

Sr. No.	Name ບໂ Medialion Centre		Total number of application received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of application pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	-	-NIL-	_	-	-	प्रसाधकहरूसस्याञ्चलामञ्जू

Mediation Data on Quarterly Ba

"Form 6 (i): Mediation Data on Quarterly Basis

[See rule 10(2)]

Sr. No.	Name of the Authority	No. of application received by Authority	Nature of Ap	plicant party	Nature of Opposite party		Nature of Opposite party		Nature of Opposite party				No. of applications slab- wise as per Schedule-II		No. of application disposed off as per Rule 3(4) and 3(6)	NO. DI	No. of application where no settlement arrived at as per Rule 7(1xix)	No. of application where parties reached a settlement as per Rule 7(1)(vii)
			Individual	Corporate	Individual	Corporate	1	11	911	IV	V							
(1)	(2)	(3)	(4)	(5)	(6)	(7)			(8)			(9)	(10)	(11)	(12)			
1	_	-NIL-	-	-	-	-	-	-	-	_	-	-	-	_	-			

Jedge
Judge
Commercial Count (Distr. Level)
Hava Rabur, Atal Hagar, Distr. Raipur (C.G.)
02/12/23

Form 7	
Summary of Commercial Court during the month November 2023	

Sr. No.	Court	District	Total number of cases pending of the lst day of the month	Total number of case instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	94	12	5	101

Jungo

Commercial Court (Disti, Level)

Nava Raspur, Atal Hagar, Disti, Raspur (C.G.)

02/12/23